

FORM G**INVITATION FOR EXPRESSION OF INTEREST FOR
PATIALA NABHA INFRA PROJECTS PRIVATE LIMITED****Operating in Construction, Upgradation, Operation & Maintenance of
Patiala- Nabha-Malerkotla Project Road on BOT basis**

(Under Regulation 36A(1) of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

Sr. No.	Particulars	
1	Name of the corporate debtor along with PAN/ CIN/ LLP No.	Name – Patiala Nabha Infra Projects Pvt. Ltd. PAN – AAOCS3225N CIN - U70102MH2009PTC190483
2	Address of the registered office	4 th Floor, CTS No. 16/4, Supreme House, Jain Mandir Road, Powai, Opp. IIT Main G, ATE, Mumbai - 400076
3	URL of website	The case specific website created by RP is https://patialanabha.cirp.co.in/
4	Details of place where majority of fixed assets are located	The CD has not fixed assets
5	Installed capacity of main products / services	The CD had a project towards Construction, Upgradation, Operation & Maintenance of Patiala-Nabha-Malerkotla Project Road on BOT basis. The Govt of Punjab, in 2019 issued termination. The CD has received a certain Arbitration Award, against which appeal is filed by Govt of Punjab, which is pending at District Judge, Chandigarh. As of today, the CD has no operations. The CD neither has any P&M nor any L&B. The Registered Office of CD is not owned by CD.
6	Quantity and value of main products/ services sold in last financial year	As per latest audited financials of FY2023, the CD earned Nil revenue.
7	Number of employees/ workmen	Nil
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	https://patialanabha.cirp.co.in/
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	https://patialanabha.cirp.co.in/
10	Last date for receipt of expression of interest	16-11-2024
11	Date of issue of provisional list of prospective resolution applicants	18-11-2024
12	Last date for submission of objections to provisional list	23-11-2024
13	Date of issue of final list of prospective resolution applicants	26-11-2024
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	30-11-2024
15	Last date for submission of resolution plans	30-12-2024
16	Process email id to submit EOI	irp.patila@yahoo.com

Paresh Chandulal Mehta
Resolution Professional

IBBI/IPA-003/IP-N00099/2017-2018/11008

C/o, Headway Resolution & Insolvency Services Pvt Ltd
708, Raheja Centre, Nariman Point, Mumbai – 400021

For Patiala Nabha Infra Projects Private Limited

29th October 2024, Mumbai